to Questions

(c) what is the position of the inquiry and penalties imposed; if any, in each case as on date?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (e). 1 here were some disturbances at the Polling Booth at the time of Welfare Fund elections at Hotel Ashok Bangalore during June, 1980 causing an estimated loss of Rs. 250/- due to breakage of crockery and drinking water glasses.

The 1TDC Management lodged a case with the Police and also initiated disciplinary proceedings against the following officials:—

- (i) Shri G. Chander, Room Attendant
- (ii) Shri T. Vinson, Sr. Technician
- (iii) Shri P. Bhopalan, Sr. Technician
- (iv) Shri M. G. Thankachan, Sr. Technician
- (v) Shri C. Velu, Sr. Technician
- (vi) Shri CV Srinivasa, Houseman.

The above employees are reported to belong to INTUC Union were suspended.

The suspended officials were reinstated on 10th October, 1980 after they had individually and jointly apologised and assured of their good conduct and agreed to participate in the enquiry proceedings in orderly and peaceful manner.

Pending certifation of the Standing Orders, the employees of Hotel Ashok Bangalore are being governed by the ITDC Conduct, Discipline & Appeal Rules, 1978.

Clause 20.4 of the ITDC Conduct, Discipline and Appeal Rules 1978 provides for revocation of suspensions. The enquiries are in progress.

Regional Committees for Tourism

- ◆440. SHRI S.B. RAMESH BABU; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government have taken a decision to constitute Regional Committees for Tourism as well as for Airports in view of growing importance of ITDC Hotels/central tourism in different regions and of efficient functioning of airports;
- (b) if so, by when such Committees will be constituted; and
- (c) if not, what are the reasons therefor?

THE MINISTER FOR TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): (a) to (c). There is no decision to constitute Regional Committee for Tourism.

Airport Advisory Committees had been constituted in February, 1979. A proposal to re-constitute these Committees is under consideration.

Production of Raw Cashew

- *2531. SHRI K. CHATHUNNI MASTER: Will the Minister of COMMERCE be pleased to state:
- (a) what is the internal production of raw cashew nut and what is the quantity procured or purchased to supply to the cashew factories during the last five years;
- (b) what is the quantity of imported cashew nuts in these years and on what rates;
- •Previously Unstarred Question 2210 transferred from the 5th August, 1982.